

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 182 of 2010

Dated: 9th September, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

M/s. Raj West Power Ltd. Appellant (s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors. ... Respondent (s)**

Counsel for the Appellant (s) :

**Counsel for the Respondent (s) : Mr. R.K. Mehta, Mr. David A. &
Mr. Antaryami Upadhayay,
Advocates for R-1.**

ORDER

Learned counsel for the respondent no.1 has filed written submissions.

Judgment reserved.

**(Justice P.S. Datta)
Judicial Member**

Technical Member

(Rakesh Nath)

